

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 118
(IB)-278(PB)/2017

IN THE MATTER OF:

M/s. MS Shoes East Ltd. (Tomorrow Land Technologies
Exports Limited) Applicant/petitioners
v.
Union of India Respondent

Order under Section 31 of IBC, 2016

Order delivered on 17.03.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the applicant: -

ORDER

List on 27.04.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)